GOVERNMENT OF INDIA MINISTRY OF LABOUR AND EMPLOYMENT LOK SABHA

UNSTARRED QUESTION NO. 1213 TO BE ANSWERED ON 19^{TH} SEPTEMBER, 2020

JOBS UNDER GAREEB KALYAN ROJGAR ABHIYAN

1213. MS DIYA KUMARI:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the total numbers of jobs provided in Rajasthan under the Gareeb Kalyan Rojgar Abhiyaan; and
- (b) the measures taken by the Government since COVID-19 to provide employment opportunities in rural areas?

ANSWER

MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT (SHRI SANTOSH KUMAR GANGWAR)

(a) to (b): The total number of employment generated in persondays in Rajasthan under Gareeb Kalyan Rojgar Abhiyaan is 1,11,34,3237.

The global spread of the corona virus (COVID-19) followed by lockdowns has affected economies across the globe, including India. Government has taken initiatives for creating jobs at local levels & supporting migrant workers through Pradhan Mantri Garib Kalyan Yojana (PMGKY), Aatmanirbhar Bharat and the Garib Kalyan Rojgar Abhiyaan Aatmanirbhar Bharat is based on Economy, Infrastructure, System, Vibrant Demography and Demand to create jobs for the youth. It encompasses an economic package of Rs. 20 Lakh crore interalia, for facilitating creation of employment opportunities in the country.

The Garib Kalyan Rojgar Abhiyaan (GKRA) is a 125-day Abhiyan launched on 20th June, 2020 with a mission to address the issues of returnee migrant workers and similarly affected rural population by Covid-19 pandemic through a multipronged strategy of providing immediate employment & livelihood opportunities to the distressed, to saturate the villages with public infrastructure and creation of livelihood assets, boost the income generation activities and enhance long term livelihood opportunities by giving focus on 25 works in 116 selected districts across 6 States with a resource envelope of Rs 50,000 crore.

Under PMGKY, Government of India is contributing both 12% employer's share and 12% employee's share under Employees' Provident Fund (EPF), totalling 24% of the wage for the wage month from March to August, 2020 for all the establishments having upto 100 employees with 90% of such employees earning less than Rs. 15000/-.

Statutory PF contribution of both employer and employee has been reduced to 10% each from existing 12% each for all establishments covered by EPFO for three months.
